NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.		, p ===	555	M/s. / Mr.	

CP(IB)	-	For Hearing	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt.	
No.59/	N 8			Ltd.	
BB/2017					

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	- 0
١.	C.K. Nandakuman	Respondent	
	Rafuran Cadambi	V	U

Counsel for petitioner is present. Counsel for respondent is also present. IA 124/17 is taken up today. We have heard the counsel appearing for the petitioner in IA No.124/17 and also the counsel for respondent in IA No.124/17. Counsel for respondent in IA 124/17 filed statement of objection.

Counsel for petitioner has cited two rulings.

List it for orders on IA 124/17 on 25.09.2017. The main petition will be taken up for hearing on that day.

MEMBER (J)